

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2356
ANSWERED ON:11.03.2010
SEEPAGE OF CRUDE OIL FROM THE OIL WELLS
Tirkey Shri Manohar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) Whether seepage of crude oil from the oil wells run by the Oil and Natural Gas Corporation (ONGC) cause damage to many hectares of agriculture land in the Sibasagar district of Assam;
- (b) If so, the details thereof and the remedial measures taken by the ONGC in this regards;
- (c) Whether Government has any plan to provide financial assistance to those farmers whose agriculture land damaged due to the seepage do crude oil; and
- (d) If so, the details thereof?

Answer

Minister Of STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a)&(b)-No major seepage of crude oil from the wells of Oil and Natural Gas Corporation (ONGC) in the Sivasagar district of Assam has been reported. However, due to old condition of the pipelines /installations and miscreant activities some leakage do occur which are promptly attended to and the spillage over land surface is cleaned. During the current year 2009-10, around 6.5 hectares of paddy and other crops were affected due to leakage of pipelines.

ONGC has already undertaken to revamp Lakwa-Lakhmani installations under Assam Renewal Plan-Group- A at an awarded cost of Rs.2378.86 Crores on 17.03.2009. The EDC of the project is 16.03.2013. Group -B&C for Geleki and Rudrasagar/Jorhat are under planning stage.

Further, GCS-I&II of Rudrasagar has also been revamped. Replacements of old pipelines are being regularly done as per requirement

(c)&(d) However, ONGC pays compensation to the affected farmers through District pollution cell, Sivasagar. In some cases, payment of damage compensation directly made by in-house committee of ONGC as per approved Govt.rates.

During the current financial year, an amount of Rs.7,37,950/-was paid to 140 affected farmers.